

LOK ADALAT

25th Day of September, 2021

BENCH - I

Court Room No. – 8

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Sl. No.	Case No.	Cause Title	Advocate Name
1.	FMAT 1123 of 2011	Kamrun & Ors. Vs. New India Assurance Co. Ltd & Anr.	Jayanta Kumar Mondal
2.	FMAT 729 of 2016	Laxmi Santra @ Malik Vs. National Insurance Co. Ltd.	Jayanta Kumar Mondal
3.	FMAT 1211 of 2017	Bibi Rabea @ Rabea Bibi & Ors. Vs. National Insurance Co. Ltd. & Anr.	Jayanta Kumar Mondal
4.	FMA 183 of 2017	National Insurance Co. Ltd. Vs. Sudipta Chakraborty & Anr.	Sucharita Paul
5.	FMAT 1460 of 2012	Manuwara Begum & Ors. Vs. Oriental Insurance Co. Ltd.	Jayanta Kumar Mondal
6.	FMAT 540 of 2020	Ajjul Sekh & Anr. Vs. Oriental Insurance Co. Ltd. & Anr.	Jayanta Kumar Mondal
7.	FMA 71 of 2012	Bibi Fatema & Ors. Vs. Oriental Insurance Co. Ltd. & Anr.	Jayanta Kumar Mondal
8.	FMA 405 of 2009	New India Assurance Co. Ltd Vs. Bandana Ghatak & Ors.	K K Das
9.	FMA 443 of 2011	New India Assurance Co. Ltd. Vs. Surajit Dhara @ Saheb Dhara & Anr.	Soumendra Nath Ganguly
10.	FMAT 721 of 2018	Prem Kumar Paswan & Ors. Vs. New India Assurance Co. Ltd. & Anr.	Amit Ranjan Roy
11.	FMAT 1604 of 2009	Ganga Rani Maity & Ors. Vs. United India insurance Co. Ltd. & Ors.	Amit Ranjan Roy
12.	FMA 564 of 2017 COT 115 of 2018	National Insurance Co. Ltd. Vs. Durjodhan Barman & Ors.	Arabinda Kundu
13.	FMA 87 of 2009 COT 38 of 2008	National Insurance Co. Ltd. Vs. Gopa Modak & Ors.	Parimal Kumar Pahari
14.	FMA 89 of 2009 COT 37 of 2008	National Insurance Co. Ltd. Vs. Aloka Roy & Ors.	Parimal Kumar Pahari
15.	FMA 86 of 2009 COT 39 of 2008	National Insurance Co. Ltd. Vs. Dipa Chakraborty & Ors.	Parimal Kumar Pahari
16.	FMA 88 of 2009 COT 36 of 2008	National Insurance Co. Ltd. Vs. Parashmoni Kundu & Ors.	Parimal Kumar Pahari

17.	FMA 1116 of 2008	Shila Chakraborty Vs. United India Ins. Co. Ltd. & Anr.	Sanchita Ghosh
18.	FMA 4624 of 2016	Smt. Shanti Santra & Ors. Vs. United India Insurance Co. Ltd. & Ors.	Krishanu Banik
19.	FMAT 1082 of 2014	Sabenur Bibi & Ors. Vs. United India Insurance Co. Ltd. & Anr.	Krishanu Banik
20.	FMA 499 of 2004	Subrata Pal @ Bablu Pal Vs. United India Insurance Co. Ltd.	Krishanu Banik
21.	FMA 1240 of 2008	Sanjoy Saha Vs. United India Insurance Co. Ltd.	Krishanu Banik
22.	FMAT 400 of 2011	Sumitra Devi @ Mahato & Anr. Vs. United India Insurance Co. Ltd.	Krishanu Banik
23.	FMA 968 of 2013	Swapan Bhowmick Vs. United India Insurance Co. Ltd. & Anr.	Sanchita Ghosh
24.	FMA 699 of 2005	Shama Parwen & Ors. Vs. United India Insurance Co. Ltd.	Krishanu Banik
25.	FMA 368 of 2001	Smt. Subhra Gupta & Ors. Vs. United India Insurance Co. Ltd.	Krishanu Banik
26.	FMA 348 of 2004	Swapan Kr. Dey & anr. Vs. United India Insurance Co. Ltd.	Krishanu Banik
27.	FMA 871 of 2012	Tamirannesa Bibi & Ors. Vs. New India Assurance Co. Ltd & Ors.	Krishanu Banik
28.	FMA 1505 of 2011	Manija Molla & Ors. Vs. New India Assurance Co. Ltd & Anr.	Krishanu Banik
29.	FMA 592 of 2010	Dolarani Singha & Ors. Vs. United India Insurance Co. Ltd.	Krishanu Banik
30.	FMAT 89 of 2019	Sk. Mafijul @ Sekh Mafijul Vs. United India Insurance Co. Ltd. & Anr.	Krishanu Banik
31.	FMA 1523 of 2008	Bikash Ghosh Vs. United India Insurance Co. Ltd. & Anr.	Sanchita Ghosh
32.	FMA 359 of 2011	Angura Begam Vs. National Insurance Co. Ltd. & Ors.	Krishanu Banik
33.	FMA 261 of 2003	Wasira Begum & Ors. Vs. United India Insurance Co. Ltd.	Krishanu Banik
34.	FMAT 1288 of 2019	National Insurance Co. Ltd. Vs. Poly Chowdhury	Rajesh Singh
35.	FMAT 1255 of 2019	National Insurance Co. Ltd. Vs. Smt. Bedana Ghosh & Ors.	Rajesh Singh
36.	FMAT 78 of 2010	Rina Mallick & Ors. Vs. The D.M & Anr.	Sanat Kumar Mallick
37.	FMAT 609 of 2018	Umravati Devi Vs. National Insurance Co. Ltd. & Anr.	Rakib Hussain
38.	FMA 2629 of 2016	ICICI general Insurance Co. Ltd. Vs. Abhinaba Sinha @ Singha & Anr.	Parimal Kumar Pahari

39.	FMA 984 OF 2006	Diptendu @ Dipenu Sen & Anr. Vs. United India Insurance Co. Ltd.	Krishanu Banik
40.	FMAT 1034 of 2012	Debasish Soren & Anr. Vs. Oriental Insurance Co. Ltd. & Ors.	Krishanu Banik
41.	FMA 973 of 2006	Ranjit Kr. Kundu & Ors. Vs. United India Insurance Co. Ltd.	Krishanu Banik
42.	FMA 213 of 2002	Gour Das & Anr. Vs. United India Insurance Co. Ltd.	Krishanu Banik
43.	FMAT 10 of 2020	Chinmoy Biswas Vs. HDFC ERGO General Insurance Co. Ltd.	Krishanu Banik
44.	FMA 2331 of 2016	Bajaj General Insurance Co. Ltd. Vs. Maya Porey	Rajesh Singh
45.	FMA 1532 of 2015	ICICI Lombard General Insurance Co. Ltd. Vs. Namita Let & Ors.	Parimal Kumar Pahari
46.	FMAT 195 of 2021	Sanatan Nechha Vs. National Insurance Co. Ltd. & Anr.	Sandip Bandopadhyay
47.	FMAT 988 of 2015	Habibar Rahaman & Ors. Vs. National Insurance Co. Ltd. & Anr.	Jayanta Banerjee
48.	FMAT 871 of 2018	Bimala Barman & Anr. Vs. National Insurance Co. Ltd. & Anr.	Sandip Bandopadhyay
49.	FMAT 987 of 2015	Gayatri Bardhan Vs. National Insurance Co. Ltd. & Anr.	Jayanta Banerjee
50.	FMAT 325 of 2019	Susovan Mithia Vs. National Insurance Co. Ltd. & Anr.	Sandip Bandopadhyay
51.	FMAT 536 of 2020	Narayan Lakra & Anr. Vs. National Insurance Co. Ltd. & Anr.	Sandip Bandopadhyay
52.	FMA 575 of 2018	Sabita Jadab & Ors. Vs. New India Assurance Co. Ltd & Anr.	Jayanta Kumar Mondal
53.	FMA 3830 of 2016	Jalal Molla @ Jalal Uddin Molla & Anr. Vs. New India Assurance Co. Ltd & Anr.	Jayanta Kumar Mondal
54.	FMAT 1119 of 2016	Dipali Baidya & Ors. New India Assurance Co. Ltd & Anr.	Jayanta Kumar Mondal
55.	FMAT 263 of 2018	Salema Bibi dafadar & Anr. Vs. New India Assurance Co. Ltd & Anr.	Jayanta Kumar Mondal
56.	FMA 964 of 2013	New India Assurance Co. Ltd. Vs. Sashwati Chatterjee & Ors.	Parimal Kumar Pahari
57.	FMAT 475 of 2009	Sarita Sharma & Ors. Vs. New India Assurance Co. Ltd. & Anr.	Krishanu Banik
58.	FMA 541 of 2014	Reliance General Insurance Co. Ltd. Vs. Bani Mahato & Ors.	K K Das
59.	FMA 2354 of 2005	Prafulla Kumar Bhakta & Ors. Vs. New India Assurance Co. Ltd	Krishanu Banik
60.	FMA 969 of 2013	Ranjusree Dhara @ Ramjushri Dhara & Ors. Vs. United India Insurance Co. Ltd. & Anr.	Sanchita Ghosh
61.	FMAT 1034 of 2012	Debashis Soren & Anr. Vs. Oriental Insurance Co. Ltd. & Ors.	Krishanu Banik
62.	FMAT 954 of 2013	Anju Bibi & Anr. Vs. Oriental Insurance Co. Ltd. & Anr.	Krishanu Banik

63.	FMAT 781 of 2008	Radha Rani Maity & Ors. Vs. United India Insurance Co. Ltd. & Ors.	Sanchita Ghosh
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